

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/ 196 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Dipak Thakuria
District & Sessions Judge,
Dhubri.

Dated Guwahati, the 11th January 2019.

Sub:- **Prayer for casual leave along with station leave permission.**

Ref:- Your letter No. DJ.XII-2/2018/133/E, dtd. 09.01.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1 (one) day on 21.01.2019 along with Station leave permission, by your official vehicle, at your own cost, from the evening of 19.01.2019 till the morning of 22.01.2019, has been ~~granted~~ / ~~rejected~~.

The Addl. District and Sessions Judge, Dhubri and in his absence the senior most Judicial officer at the station will remain in-Charge of your Court and Office during your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Roha